# **HIGH COURT OF CHHATTISGARH**

### Data of Commercial Benches (Commercial Appellate Division)

## Month – September 2023

	Form 1 List of cases e-filed during the month												
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e-filing				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)				
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL	NIL	NIL				

			List of cases in w	Form 2 hich e-payment of Court fees wa	ns made during the n	nonth	
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court	Raipur	ARBA 42/2023	State of Chhattisgarh <b>Vs.</b> SMEC International Pty. Ltd,	A.G., (COUNSEL FOR THE APPELLANT)	25/09/2023	Court Fee Exempted
2	Commercial Court	Raipur	ARBA 40/2023	M/s Steel Authority of India Limited <b>Vs.</b> Neelkanth Rubber Mills		20/09/2023	15/09/2023
3	Commercial Court	Raipur	ARBA 41/2023	Goyal Mg Gases Pvt. Ltd. <b>Vs.</b> Steel Authority Of India Ltd.	RAJ KUMAR SAHU, PRATEEK SHARMA, (COUNSEL FOR THE APPELLANT)	23/09/2023	19/09/2023

4	Commercial Court	Raipur	ARBA 43/2023	Nova Iron and Steel Ltd Vs. KMAG International	MANOJ PARANJPE, (COUNSEL FOR THE APPELLANT), Ariit Tiwari (Caveator)	05/10/2023	26/09/2023
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	Form 3 List of cases in which Electronic Service of process has taken place during the month												
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process						
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)						
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL						

	-4		Form 4 List of total no. Of cases randomly a	llocated duri	ing the month	
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. Of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri, Hon'ble Shri Justice Deepak Kumar Tiwari	03	ARBA 40/2023	
2	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri, Hon'ble Shri Justice Sanjay Kumar Jaiswal	03	ARBA 41/2023	
3.	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri, Hon'ble Shri Justice Sanjay Kumar Jaiswal	03	ARBA 42/2023	

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				For List of cases in which Case Managemen			
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of filing Date of Registration	Date of case management hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	13/2018 Limited				ABDUL WAHAB KHAN, DEEPAK KUMAR AGRAWAL, (COUNSEL FOR THE APPELLANT) & B.D. GURU, SHALEEN SINGH BAGHEL, RAJENDRA TRIPATHI, ADITYA BHARDWAJ, (COUNSEL FOR THE RESPONDENT)	12/03/2018	05/09/2023
2	High Court	Bilaspur	i .	1	P R PATANKAR, VEDANT BHELONDE,(COUNSEL FOR THE APPELLANT) & C. MURALIDHARA, VEDANAYAKI KIRAN, ABHISHEK PATIL, PRINCY PONNAN, ANMOL SHARMA, (COUNSEL FOR THE RESPONDENT)	12/12/2019	05/09/2023
3	High Court	Bilaspur	ARBA 16/2022	South Eastern Coalfields Limited & Ors. <b>Vs.</b> M/ S Sri Balaji Metals And Minerals Pvt. Ltd.	PANKAJ SINGH, RAKESH KUMAR KASHYAP,(COUNSEL FOR THE APPELLANT) & ANKIT PANDEY, SAVITA AJIT, SEEMA SAHU, (COUNSEL FOR THE RESPONDENT)	30/04/2022	05/09/2023
4	High Court	Bilaspur	ARBA 10/2023	M/s G.V. Rathod <b>Vs.</b> Chhattisgarh Tourism Board & Anr.	ANKIT SINGHAL, VIVEK SWAMI, ARPIT AGRAWAL, MEHAL JETHANI, VIKAS KUMAR SONI, ASHISH MITTAL, (COUNSEL FOR THE APPELLANT) & AKASH KUMAR KUNDU, RISHABH GARG, PAYAL JAIN, A.G., (COUNSEL FOR THE RESPONDENT)	13/03/2023	27/09/2023
5	High Court	Bilaspur	ARBA 12/2023	,	RAJA SHARMA, JUGAL KISHORE SHARMA, (COUNSEL FOR THE APPELLANT) & PRAGALBHA SHARMA, RISHABH GARG, PAYAL JAIN, KSHITIJ SHARMA,(COUNSEL FOR THE RESPONDENT)	05/04/2023	13/09/2023

6	High Court	Bilaspur	ARBA 17/2023		D.L. DEWANGAN, RISHABH GARG, SUNDAR LAL SAHU, ANJALI SHARMA, SAMRATH SINGH MARHAS, (COUNSEL FOR THE APPELLANT) & ASHISH SURANA, MAYANK CHANDRAKAR, KESHAV DEWANGAN, CHETAN SINGH CHAUHAN, ANAND DADARIYA, NIKHIL PARAKH, (COUNSEL FOR THE RESPONDENT)	09/05/2023	19/09/2023
7	High Court	Bilaspur	ARBA 25/2023	Chhattisgarh Mineral Development Corporation <b>Vs.</b> M/s N.C. Nahar & Anr.	SHARAD MISHRA, NIKHIL PARAKH, RISHABH SINGH, SHALKI MISHRA, RAMAKANT MISHRA, SANGEET KUMAR KUSHWAHA, (COUNSEL FOR THE APPELLANT) & A.G., ASHISH MITTAL (CAVEATOR), MEHAL JETHANI, OM KUKREJA, ARPIT AGRAWAL, (COUNSEL FOR THE RESPONDENT)	28/07/2023	29/09/2023
8	High Court	Bilaspur	ARBA 35/2023	Raja Gupta Vs. Prem Shankar Shukla	B.P. SHARMA, VAIBHAV TIWARI, NIKHIL PARAKH, M.L.SAKAT, CHAKRESH TIWARI, (COUNSEL FOR THE APPELLANT)	17/08/2023	20/09/2023
9	High Court	Bilaspur	ARBA 41/2023	Goyal Mg Gases Pvt. Ltd. <b>Vs.</b> Steel Authority Of India Ltd.	RAJ KUMAR SAHU, PRATEEK SHARMA,(COUNSEL FOR THE APPELLANT)	23/09/2023	29/09/2023
10	High Court	Bilaspur	ARBA 42/2023	State of Chhattisgarh Vs. SMEC International Pty. Ltd,	A.G., (COUNSEL FOR THE APPELLANT)	25/09/2023	29/09/2023

	Form 6 Contested commercial cases disposed during the month													
Sl. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institutio n Mediatio n did not take place (Yes/No)	Date of Decision	Days for dispos al	Nature of Disposal (Contested / Settled)		Number of days for execution of decree from date of decision	Act Section	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	
1	High Court	Bilapsur	-	-	-	-	_	-	_	-	_	-	-	

	Form 7 Summary of Commercial Cases during the month												
Sr. No.	r												
(1)	(2)	(3)	(4)	(5)	(6)	(7)							
1	High Court of C.G.	Bilaspur	77	4	0	81							

#### Form 6 (i): Mediation Data on Monthly Basis

		List of cases received	for Pre-Institution Me	diation and Settlement d	uring the month	
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai	Total number of applications pending on the 1 <sup>St</sup> day of the month	Total number of applications received during the month	Total number of cases settled during the month		Total number of applications pendig at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Mediation Centre, High Court of Chhattisgarh, Bilaspur	NIL	NIL	NIL	NIL	NIL

## Form 6 (ii): Mediation Data on Quarterly Basis (July to September 2023)

Sr. No.	Name of the Authority	No. of application received by Authority	Nam Appl Pai		1	lame of osite Party		No. of applications slab wise as per Schedule-II				No. of application disposed off as per Rule 3(4)	No. of application referred for mediation	No. of application where no settlement	No. of application where parties reached a settlement as per
			Indivi dual	Corp orate	Indivi dual	Corpor ate	I	II	III	IV	V	and 3(6)		arrived at as per Rule 7(1) (ix)	Rule 7(1)(vii)
(1)	(2)	(3)	(4)	(5)	(6)	(7)			(8)			(9)	(10)	(11)	(12)
1.	Registrar (S & A) -cum- In- Charge Mediation	00	00	00	00	00	00	00	00	00	00	00	00	00	00

(K. VINOD KUJUR) REGISTRAR (JUDICIAL)